CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

Original Application No. 180/00641/2018

Friday, this the 20th day of July, 2018

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member Hon'ble Mr. Ashish Kalia, Judicial Member

V.V. Prathibha, D/o. Late V.S. Vasu, aged 36 years, Vathukulam House, Parakkad Road, Arimpur PO, Thrissur – 680 620. Applicant

(By Advocate: Mr. C.S.G. Nair)

Versus

- 1. Financial Advisor & Chief Accounts Officer, Southern Railways, Chennai 600003.
- 2. Divisional Personnel Officer, Southern Railway, Park Town, Chennai 600003.
- Union of India, represented by its Secretary,
 Department of Pension & Pensioners' Welfare,
 New Delhi 110 001.
 Respondents

[By Advocates: Mr. Sunil Jacob Jose (R1&2) & Mr. S. Ramesh, ACGSC (R3)]

This application having been heard on 20.07.2018, the Tribunal on the same day delivered the following:

ORDER (Oral)

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member -

Heard the learned counsel for the parties.

2. At this point we feel that the OA can be disposed of by directing respondents Nos. 1 & 2 to consider and dispose of the representation at

Annexe A4 as expeditiously as possible at any case within two months from the date of receipt of a copy of this order. Ordered accordingly.

3. The Original Application is disposed of. No order as to costs.

(ASHISH KALIA) JUDICIAL MEMBER (E.K. BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

"SA"

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APPLICANT'S ANNEXURES

- <u>Annexure A1</u> True copy of the OA No. 452/2017 dt. 13.6.2017 in OA No. 452 of 2017.
- <u>Annexure A2</u> True copy of the order No. P500/PEN/MAS/FP/0602217610, dt. 15.12.2017.
- Annexure A3 True copy of the Pension payment details issued to the father of the applicant by the Pension Disbursing Bank i.e. Vijaya Bank, Thrissur.
- <u>Annexure A4</u> True copy of the representation dated 15.3.2018.

RESPONDENTS' ANNEXURES

Nil

-X-X-X-X-X-X-X-